

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition Nos. 273/GT/2014**

**Date: 11.3.2016**

To,

General Manager (Commercial),  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

Subject: Revision of tariff for Talcher Thermal Power Project (460 MW) for the period 2009-14 –  
Petition No. 273/GT/2014

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 28.3.2016:

- (i) Basis for working out of estimated de-capitalization value of ₹160.35 lakh in 2012-13 and ₹61.63 lakh in 2013-14;
- (ii) Asset-wise details of de-capitalization corresponding to replacement of old assets if any;
- (iii) As the capitalization of scheme for supplying of electricity within 5 km of radius, certificate of the competent authority of the State of Odisha indicating that the assets/ infrastructure have been handed over to the discoms of Odisha shall be furnished.

2. The above information shall be filed within the due date mentioned above. No request for further extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)